

**SHRI RAGHUNATHA REDDY:** I am not aware of any such case where the hon. Member may have some doubt. But, he is welcome to point that out. The general impact of the workers' participation at the plant as well as shop floor levels exists in almost all the industries, especially, in the public sectors where the impact of productivity and production is considerable. In fact, 15 per cent or 17 per cent of economic growth that is taking place in the public sector is of a very considerable character. Therefore, if any incentive or something of that kind is wanting, certainly, I will look into it.

**श्री नरसिंह नारायण पाण्डे :** क्या मंत्री जी को सूचना है कि कुछ सैन्ट्रल ट्रेड यूनियन आर्गनाइजेशन को पब्लिक सेक्टर के उद्योगों में जो भागीदार होना चाहिए वह किसी न किसी कारण से भागीदार नहीं बनाया जा रहा है . . . . .

**अध्यक्ष महोदय :** यह वेस्ट बंगाल पर सवाल है । आप जनरल सवाल त कीजिए ।

**SHRI NARSINGH NARAIN PANDEY:** I am putting my question—I do not want any information—and I am giving specific information and, on that basis, I am also putting the question. Will the Minister clarify this situation that the Central Trade Union Organisations....

**MR. SPEAKER:** Do not ask about the outsider. You mentioned about the central organisation. You ask the question about West Bengal.

**SHRI NARSINGH NARAIN PANDEY:** I am putting the same question. That is about West Bengal. I want to know from the hon. Minister if it is a fact or not that there certain Central Trade Union Organisations are not giving proper cooperation to many of the public sector institutions

in the formation of the shop floor committees in various sectors and whether this information is with the hon. Minister or not. If it is, what are those organisations and what types of impediments are there?

**SHRI RAGHUNATHA REDDY:** Sir, it is respectfully submitted that as far as the scheme of workers' participation is concerned, the participation is in shop floor as well as plant levels. But, if it is a question of participation in management level, then the question of participation of trade unions will arise. As far as the participation in shop floor level is concerned, only the people who are working in the units will either have to elect or select them or some kind of an agreement will have to be arrived at. The Central Trade Unions have been recognised for the purpose of participation in several committees of the Government. They are the Indian National Trade Union Congress, All-India Trade Union Congress and the Hind Mazdoor Sabha. If the hon. Member could give me any specific case in which there is no cooperation forthcoming from the trade union organisations, I shall have that discussed with them. I cannot answer it now.

**श्री राम नारायण शर्मा :** अध्यक्ष महोदय, क्या सरकार यह बतायेगी कि इस सारी एसोसियेशन की स्कीम के बावजूद भी वेस्ट बंगाल के इंस्टर्न कोल फ़ील्ड में अभी तक इस स्कीम का कोई भी इफ़ेक्ट क्यों नहीं हुआ ?

**SHRI RAGHUNATHA REDDY:** I do not have specific information about this. I shall look into the matter.

#### Indo-Pak Talks on Salal Hydro-Electric Project

\*135. **SHRI RAGHUNANDAN LAL BHATIA:** Will the Minister of EXTERNAL AFFAIRS be pleased to state.

(a) whether Indo-Pakistan technical discussion on India's Salal Hydro-Electric Project on the Chenab was re-started recently in Delhi; and

(b) if so, the progress achieved in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) and (b). To discuss this matter, meetings of the Permanent Indus Commission were held at Islamabad from 28th March to 2nd April, 1976 and again at New Delhi from 26th to 30th April, 1976. Since certain points of difference have remained unresolved at the level of the Permanent Indus Commission, efforts are being made to have the matter resolved through bilateral discussions between the two Governments.

SHRI RAGHUNANDAN LAL BHATTIA: Sir, the Indus water treaty was signed quite some time back and according to that treaty India is in a position to construct the Salal Project on the river Chenab. Four meetings have taken place between the two governments but this point has still not been resolved. What are the specific objections of the Pakistan Government if India goes ahead with this project?

SHRI BIPINPAL DAS: Sir, it is quite true that we have not been able to come to an agreement. This is a matter of regret. But I am sorry I shall not be able to give out the details of negotiations at this stage.

SHRI RAGHUNANDAN LAL BHATTIA: I would like to know whether the design of the Salal Project which India has prepared is in accordance with the Indus Water Treaty or not?

SHRI BIPINPAL DAS: The design is strictly in accordance with the Indus Water Treaty.

SHRI N. K. P. SALVE: Sir, what is needed for a solution of these problems—including the problem of Hydro-Electric Project at Salal—is an atmosphere of cordiality and understanding between India and Pakistan. In that connection, may I know from the Minister whether he would consider sending a team of talented and pleasant Members of Parliament so that we might sort or create a better understanding and friendship.

MR. SPEAKER: You should send that suggestion to the Chair.

SHRI N. K. P. SALVE: Sir, since I have said talented and pleasant Members of the House, I fear, a very large number of members of the Cabinet will be exercising their right to be in that team. The serious part of the question is whether this sort of exchange would conduce to better understanding with Pakistan? We should invite their team and send our team as well.

SHRI BIPINPAL DAS: No such proposal is under consideration.

SHRI P. VENKATASUBBAIAH: May I know whether it is a fact that we are entitled to construct the hydro-electric project as per the Indus Water Treaty and Pakistan is objecting to it on the plea that a large area in their country will get submerged if this project is constructed? Is this the bone of contention?

SHRI BIPINPAL DAS: Sir, I have already said that I am not in a position to give out the details at this stage. The only thing I would like to say is that the design which we have prepared is strictly in accordance with the Treaty which we have signed.